

(b) The total supplies of coal to all the consumers in Punjab, including that of the power sector during the year 1995-96 increased to 7.07 million tonnes (provisional) as against the despatches of 6.92 million tonnes in 1994-95. The supplies of coal to industries in Punjab was however constrained as a result of the higher priority given in supply of coal to power houses in Punjab and as a result of transport constraints.

(c) Coal companies are endeavouring to meet the requirements of coal of all consumers in the country including that of consumers in Punjab by increasing production of coal.

Foreign Cigarette Company to Set up Factory in India

3411. SHRI V. HANUMANTHA RAO: Will the Minister of INDUSTRY be pleased to state:

(a) whether any foreign cigarette company has been given permission to set up factories in India in the last four years;

(b) if so, the details of such permission; and

(c) the location, capacity and name of licensee?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) In the last four years, one M/s. R.J. Reynolds Tobacco International S.A., Switzerland have been granted a foreign collaboration approval and letter of intent on the 23rd and 26th April, 1993 respectively, for setting up of joint venture as a new undertaking at a permissible location in India for the manufacture of tobacco/cigarettes with foreign equity of 50% amounting to Rs. 23.00 crores both for domestic and export sales.

Exports are projected for a value of US \$ 74 million over 5 years.

The approval is subject to the condition that they shall make use of local tobacco.

Only 6% of the requirement of tobacco will be imported over a period of five years.

The outflow of foreign exchange on account of dividend payment will be balanced by export earnings.

(c) The unit i.e. M/s. Modi RJR Ltd. with an annual installed capacity of 5 billion Nos. of cigarettes shall be located at UPPAL Industrial area Distt. Hyderabad in the State of Andhra Pradesh.

Modernisation of Kandla Free Trade Zone

3412. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have prepared a master plan for the modernisation of Kandla Free Trade Zone during current financial year;

(b) if so, the details of the development works projected in Kandla Free Trade Zone;

(c) the specific amounts earmarked, project-wise; and

(d) the time schedule set for its completion?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) No. Sir.

(b) to (d) Do not arise.

Foreign investment proposals involving direct investment

3413. DR. D. VENKATESHWAR RAO: Will the Minister of INDUSTRY be pleased to state:

(a) whether 64 foreign investment proposal involving direct investment have been approved by Government on 10th August, 1996;

(b) if so, the proposals that have been cleared alongwith the foreign partners and their share of participation;